

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1304
TO BE ANSWERED ON 30.07.2024**

IMPLEMENTATION OF SC SUB-PLAN

1304 SHRI DAGGUMALLA PRASADA RAO:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the funds disbursed under SC Sub-Plan for the State of Andhra Pradesh during each of the last five years;
- (b) whether the funds allocated are utilized for the purpose they are allocated for, if not the reasons therefor;
- (c) whether the utilization certificates submitted by the State Government regarding the usage of funds during the said period and if so, the details thereof; and
- (d) whether any audit has been conducted to check the utilization of these funds in Andhra Pradesh during the said period, if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

- (a): The details of funds disbursed under 'Grants-in-aid' component (erstwhile Scheme of SCA to SCSP) of PM-AJAY Scheme for the State of Andhra Pradesh is at **Annexure-I**.
- (b) to (d): PM-AJAY is a Centrally Sponsored Scheme. Under Grant in Aid component of PM-AJAY, funds are released to the State Governments/UTs and the implementation of the Scheme is done by the State Government/UTs. After utilization of funds, the State Govt./UTs submit utilization certificates. The details of utilization certificates submitted by the State/UTs is at **Annexure-I**.

Annexure-I**LOK SABHA UNSTARRED QUESTION NO. 1304 FOR ANSWER ON 30.07.2024****(Rs. In lakh)**

S.No.	Year	Funds disbursed (in Rs.)	UC submitted (in Rs.)
1	2019-20	6,050.00	6,050.00
2	2020-21	2,907.25	2,907.25
3	2021-22	5,999.83	5,999.83
4	2022-23	0.00	0.00
5	2023-24	879.01	0.00
	Total	15,836.09	14,957.08
